

Compensation for Atrocities on Harijans

373. SHRI KRISHNA CHANDRA HALDER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the measures taken to compensate the loss of life, houses, lands and other wealth due to the atrocities committed against Harijans and weaker sections during the last three months; and

(b) the extent of loss of life, houses, lands and other wealth due to atrocities against Harijans and weaker sections during the last three years with compensation paid for the losses, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) The information is being collected and will be laid on the Table of the House.

Directive to States Re: Citizenship eligibility for jobs in North Eastern Regions

374. SHRI CHITA MAHATA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have directed authorities in all States and Central Government offices in the North-Eastern region to ensure that all applicants for jobs satisfied citizenship eligibility; and

(b) if so, the details in this regard and the response of the State Governments thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No special instructions have been issued in respect of North Eastern Region. The orders regarding eligibility of candidates for appointment to civil posts

under the Government are equally applicable to the North-Eastern Region.

(b) Does not arise.

Development of Gadgets for Solar Energy

375. SHRI MANPHOOL SINGH CHAUDHURY: Will the PRIME MINISTER be pleased to state:

(a) whether it has been possible to develop any gadget on a commercial scale for use of an average householder as a device to use solar energy;

(b) whether it has been possible for the Department of Science and Technology to use sunlight as fuel or producing solar heating systems;

(c) whether any research projects are being carried on their own or in collaboration with any national or foreign institutions; and

(d) if so, the details regarding allotment of money on this field of solar power generation during the last three years as also in the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) and (b) Under the Department of Science and Technology programme, domestic hot water heating units suitable for commercial scale production have been developed in the country. Medium size and large size water heating and drying systems have also been developed. A few demonstration systems are in operation. Efforts are underway to widen the utilization of solar heating and drying systems on a large scale basis.

(c) A number of R and D projects covering heating, cooling, power production, fuels from biomass including biogas have been sponsored by the Department of Science and Technology in various national laboratories, educational institutions, and industrial organisations. Scientific cooperation

exists in some projects with other countries also under the framework of Science and Technology Agreements.

(d) The total allocation for projects under the New Energy Sources Programme is as follows:

1977-78 . . .	Rs. 92.5 lakhs
1978-79 . . .	Rs. 119.9 lakhs
1979-80 . . .	Rs. 146.0 lakhs
1980-81 . . . (outlay)	Rs. 225.0 lakhs

Taking Over of Cement Factory at Charkhi Dadri

376. SHRI CHIRNJI LAL: Will the Minister of INDUSTRY be pleased to state latest policy of Government regarding taking over of cement factory at Charkhi Dadri in Haryana?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): The Cement Corporation of India has been commissioned to prepare a Detailed Project Report regarding viability of this cement factory in the event of its restarting. State Government have also been requested to indicate whether they would be willing to take-over the factory under their management and full responsibility. The question as to what further action should be taken in the matter will be considered upon the receipt of the report of the Cement Corporation of India and the views of the State Government.

Functioning of Rajasthan Atomic Power Station

377. SHRI S. M. KRISHNA:
SHRI M. V. CHANDRASHEKHARA MURTHY:
SHRI P. M. SAYEED:

Will the PRIME MINISTER be pleased to state:

(a) whether the Rajasthan Atomic Power Station, Kotah has not been functioning properly for the last many months; if so, the reasons therefor;

(b) the number of days it was shut down completely or partially during the months of January to May, 1980 (month-wise);

(c) its average outage during this period; and

(d) the long term measures which are being taken to tone up the working of this Station?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) There have been a few outages in the Rajasthan Atomic Power Station Unit-I in recent months. The unit was shut down during the months of February and March 1980, due to micro leaks in some of the tubes of the moderator heat exchanger and during the months of May 1980 due to fluctuation of grid voltage and certain stray incidents associated with plant and equipment.

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(b) The number of days during which RAPS Unit-I was shut-down during the months of January to May 1980 is as follows:

Month	Number of days of shutdown
January 1980	4½
February 1980	22
March 1980	20
April 1980	Nil
May 1980.	7
